(b) the number of elementary and secondary teachers proposed to be trained every year to meet the educational requirement;

(c) the total number of trainees enrolled in Teacher Training Institutions of the country at present;

(d) whether any scheme has been formulated by the Council or Government to meet the shortage of Teacher Training Institutions;

(e) if so the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The National Council for Teacher Education (NCTE) was set up on 21-5-1973 by a Government Resolution, with the following objectives:

- (i) To advise Government of India on all matters concerning teacher education, including pre-service and inservice training, evaluation of curricula for eacher education and periodical review of progress in revising curricula;
- (ii) To advise State Governments on any matters referred to the Council by them;
- (iii) To review the progress of Plan Schemes, both Central and State, concerning teacher education;
- (iv) To advise Government on ensuring adequate standards in teacher education;
- (v) Any other matter entrusted to the Council by the Government of India.

(b) and (c) The total number of trainees enrolled in Teacher Training Institutions of the country as per the Selected Educational Statistics compiled by the Ministry of Human Resource Development (as on 30-9-1991) was 2,22,659 (of these, 97,313 were for elementary education leading to the award of BTC/D.Ed. diploma/certificate and 1,25,346 for secondary education leading to the award of B.Ed degree).

(d) and (e) In order to improve the teacher education system in the country. States have been provided assistance to set up District Institutions of Education and Training (DIETs). Colleges of Teacher Education (CTEs) and Institutes of Advanced Studies in Education (IASEs) under the Centrally Sponsored Scheme of Restructuring and Reorganisation of Teacher Education. The Scheme provides for phasing out sub-standard and malpractising teacher education institutions in the country as DIETs, CTEs/IASEs get established. Under this scheme, financial assistance has been provided for setting up of 9,346 DIETs and 75 CTEs/IASEs so far.

(f) Does not arise.

## [English]

## CULTIVATION OF COCONUT

\*214. PROF. UMAREDDY VENKA-TESWARLU: Will the Minister of AGRI-CULTURE be pleased to state :

(a) whether the Coconut Development Board provides financial assistance to States for the cultivation of Coconut;

(b) if so, the amount of financial assistance earmarked for States during 1993-94, State-wise; and

(c) the details of the programmes for which the assistance is proposed to be utilised?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) and (c) A Statement is laid on the Table of the Sabha.

STATE-WISE ALLOCATION PROPOSED UNDER THE COCONUT DEVELOPMENT BOARD SCHEMES FOR 1993-94

											Teter
State			Expansion of area under coconut	TxD Scheme	Irrigation Scheme	Estt. of DSP Farms	Nursery attached to DSP Farms	Estt. of regional coconut nurseries	Integrated farming	Integrated control of leaf cating cater	I OIT
1.			5	3.	4.	5.	6.	7.	8	6	10.
Kerala		1	82 000	13 650	60.000	16 100	8 300		477 597	4.323	657.870
Famil Nadu	•	•	64 950	8 150	50.000	<b>P</b> 1	8		79.000		202.100
Karnataka .	• •		80.450		50.000	14.500	7.000	ļ	73.000	3.671	228 621
Andhra Pradesh .	•	•	52.450	8.150	30 000	<b>24.500</b>	•		33.700	    *	128.800
Maharashtra .	•	•	1.050	2.627	2 200	6	[		1.685	-	7.562
Goa			1.350	-	2 200	!	-		1.685	-	5.235
Orissa			11 000	4 827	2.200	]	1	-	I	1.510	19.537
Bihar		_•	2.800	-	-	12.000	7.000	1	1		21.800
Lakshadweep .	•		I	4.203	1.000			2.850	1 685	ļ	9.738
Assam			13.000		and the state	10 000	7 000		ļ		30 000
Tripura			2 100	Annotation .		9.500	7.000	I		MANAGE	18.67
Pondicherry .			1.350		1.000	ĺ	I	l	1.685		4 035
West Bengal		•	8 000	-	2.100	1		!		1	10 100
Manipur		•	0.800			Manager		1	1	No. of Concession, Name	0.800
Gujarat		•	1.200		I	Manual a	ļ	1		Market 1	1.200
Nagaland			0.900	-		l	Manuary 1	2.850	-		3.750
A & N Islands .	•		6.500	-	1.000	1	I	1	1.685	Marcana Marcana Marcana Marcana M	9.185
Madhya Prad <del>e</del> sh	•	•	5.200	1		10.000	7.000	1		}	22.200
Arunachal Pradesh			2 000	9 s 1	I	-				Amateria	2 000
Other States .	•		0.750	!	I	and a second	-	l	-	-	0.750
TOTAL .	•	•	338.750	41.607	201.700	76.600	43.300	5.700	666.722	9.504	1383.883
And a second				NUMBER OF TAXABLE PARTY OF TAXABLE PARTY.	A support of the second s	A DESCRIPTION OF A DESC	TAXABLE PARTY AND ADDRESS AND ADDRESS	the survey was a survey a sharehouse	しん とう とう 一番 またまます 法法の数 通り	A server of a burner of	